

(14)

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A. No. 182/KB/2017
C.P. No. 762/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		Axoze Infratech Ltd. & Anr.	
Under Section		391(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAHUL KINKAR PANDEY Applicant

R.K. Pandey

S. K. TIWARI

S.K. Tiwari

1

ORDER

Ld. Counsels for the petitioners informed that in compliance of the order dated 25/05/2017, he has filed an affidavit of compliance. The said affidavit is not in the file. The Office is directed to place the affidavit along with the main file on 18/08/2017.

List the matter on 18/08/2017.

(Vijai Pratap Singh)
Member (J)